

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

Subject: Promotion of Gardener to the post of Head Gardener.

NOTIFICATION

No. 04 of 2025/RG/NG-10(I) Dated: 02-01-2025

In exercise of the powers conferred under Rule 6 of the Jammu and Kashmir High Court Staff (Conditions of Service) Rules 1968, Hon'ble the Chief Justice of High Court of Jammu & Kashmir and Ladakh, has been pleased to make the modifications to order No. 579 dated 24-10-2008 as modified from time to time, in the following manner:

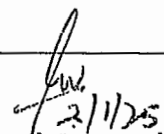
"In the table of High Court order No. 579 dated 24-10-2008 as modified from time to time, after the row reflecting the post of "Electrician", the new row is inserted as under:

Head Gardener	By promotion from amongst Gardeners on the basis of Seniority-cum-merit	Middle Pass with 2 years experience in Gardening	Level-2 (19900-63200)
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In the table of High Court order No. 579 dated 24-10-2008 after the row containing the post of "Head Gardener" the new row is inserted as under:

Gardener	By direct recruitment	Middle Pass with 2 years experience in Gardening	Level-SL1 (14800-47100)
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By order.



(Shahzad Azeem)
Registrar General

No: 409-424 of 2025/RG/NG Dated 02-01-2025

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr. Justice _____
.... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Jammu. This is in reference to his communication No. 107/R/Rules/JMU dated 26-12-2024.
5. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Jammu. This is in continuation to this office communication No. 53359 of 2023/RG/NG-10(I) dated 05-12-2023 for information and necessary action.
6. Director J&K Judicial Academy, Janipur, Jammu
7. Registrar Judicial, High Court Wing, Jammu/Srinagar
8. Registrar Recruitment, High Court Main Wing, Jammu
9. Registrar Computers (IT), High Court of J&K, Srinagar
10. Director Finance, High Court Main Wing, Jammu
....for information.

11. CPC, e-Courts, High Court of J&K, Jammu for uploading the same on the official website of the High Court of J&K.
12. Manager, Government Press, Jammu for publication of the same in the next Government Gazette.
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
14. Order file.


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Registrar General